

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**STARRED QUESTION NO. 148.
TO BE ANSWERED ON WEDNESDAY, THE 8TH DECEMBER, 2021.**

CLOSURE OF COMPANIES

***148. SHRI T.N. PRATHAPAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has the data on foreign companies that have closed their industrial operations in the country since 2014;
- (b) if so, the details thereof including the reasons for closure of several foreign industrial operations in the country;
- (c) whether the Government has the data on existing industrial operations of foreign companies in the country and if so, the details thereof, State/ UT-wise;
- (d) whether the Government has the data on industrial operations by foreign companies that are attracted to 'Make in India' scheme and are still operating in the country; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 148 FOR ANSWER ON 08TH DECEMBER, 2021.

(a) & (b): There are two types of foreign entities registered in India, (i) Companies who have registered a liaison/branch office/ Project Office in India but incorporated outside India (ii) Subsidiaries of foreign companies Incorporated in India. These subsidiary companies are registered in India under the provisions of Companies Act, 2013. During the period from 2014 to 2021 (till November 2021), 10,756 foreign companies have registered with Liaison/ Branch Office/ Project Office in India and with their subsidiaries.

During the period from 2014 to 2021(till November 2021), 2,783 foreign companies registered with Liaison/Branch office/ Project Office and their subsidiaries have closed their operations in India for various reasons such as completion of business objectives/ projects, restructuring by Parent Company, amalgamation, and other management decision.

The complete details of the foreign companies with Liaison/Branch Office/Project Office and their Subsidiaries along with reasons of closure as per filings on MCA21 done by these companies may be seen at the following link available on the portal of DPIIT: <https://dpiit.gov.in/node/97263/>

(c): The information with respect to total **active** foreign companies with Liaison/Branch Office/Project Office and their Subsidiaries, State-wise, may be seen at **Annexure I**. The complete details of the Foreign Companies with Liaison/Branch Office/Project Office and their Subsidiaries, State-wise may be seen at the following link available on the portal of DPIIT: <https://dpiit.gov.in/node/97263/>

(d) & (e): Initiative wise breakup of foreign companies is not centrally compiled.

ANNEXURE-I

ANNEXURE REFERED TO IN REPLY TO PART (c) OF THE LOK SABHA
STARRED QUESTION NO. 148 FOR ANSWER ON 08.12.2021.

State	No. of Active Foreign Companies having Branch Office/Liaison Office /Project Office in India as on 30.11.2021	No. of Active Subsidiaries of Foreign Companies as on 30.11.2021
Andhra Pradesh		156
Assam		4
Bihar		6
Chandigarh		39
Chattisgarh		8
Dadra & Nagar Haveli and Daman and Diu		2
Delhi	3312*	2122
Goa		29
Gujarat		416
Haryana		1001
Himachal Pradesh		4
Jammu & Kashmir		2
Jharkhand		4
Karnataka		2445
Kerala		163
Madhya Pradesh		43
Maharashtra		3381
Manipur		1
Meghalaya		1
Orissa		16
Pondicherry		13
Punjab		81
Rajasthan		70
Tamil Nadu		1120
Telangana		825
Uttar Pradesh		328
Uttarakhand		16
West Bengal		162
Grand Total	3312	12458

**All Foreign Companies having Branch Office/Liaison Office/Project Office in India are registered under the jurisdiction of RoC, Delhi.*
